UPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

Allahabad: Dated this 9th day of November, 2000 Civ. Misc. Contempt Application No.72 of 1999

In

Original Application No. 305 of 1999

CORAM:-

Hon'ble Mr. Rafiquddin, J.M.

Hon'ble Mr. S. Biswas, A.M.

- Satyendra Kumar Singh S/o Sri M.P. Singh,
 R/o 458, Civil Lines, Bareilly.
- Prem Vir Singh S/o Sri Virendra Singh,
 R/o Road No.1, Ram Nager Colony, Bareilly.
- Rakesh Kumar Yadava, 5/o Late P.P. Yadava,
 R/O Road No.1, Ram Nagar Colony, Bareilly.
- 4. Amar Singh S/o Sri Kadeer
 R/o Village & Post Rithaura,
 District Bareilly.

(Sri TS pandey, Advocate)

Applicants

Versus

- VK Agrawal, Chairman Railway Board,
 Rail Bhawan, New Delhi-110001.
- Som Nath Pandey,
 General Manager (P)
 North Eastern Railway,
 Gorakhpur.
- Vijay Kumar Bhargava, Divisional Rly Manager,
 North Eastern Railway, Izzatnagar, Bareilly.
- 4. Shailendra Kumar, Senior Divisional Personnel Officer, North Eastern Railway, Izzat Nagar,

(Sri AK Gaur, Advocate) Opp. Parties

ORDER (Oral)

By Hon'ble Mr. Rafiguddin, J.M.

This contempt application has been filed by the applicants for punishing the Opp. Parties for deliberately disobeying the order dated 30-8-1999 passed in OA No. 305 of 1999 by this Tribunal. Learned counsel for the applicants has stated at bar that the Opp. Parties have already complied with the order of the Tribunal and, therefore, the contempt proceedings may be dropped. Accordingly, the contempt proceedings are dropped. Notices issued to the Opp. Parties are discharged.

Member (A) Member (J)

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